

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 110
(IB)-746(PB)/2020

IN THE MATTER OF:

TSS Enterprises	...	Applicant / Petitioner
Vs		
M/s Raheja Developers Limited	...	Respondent

Under Section 9 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 15.12.2020.

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Gaurav Mitra, Ms. Manmeet Kaur,
Ms. Deveshi Madan, Advocates

ORDER

On having the parties reported that the settlement talks are in progress, list this matter on **02.02.2021** for reporting settlement.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

15.12.2020
Deepak Kumar